

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:1296  
ANSWERED ON:21.03.2012  
CBI RAIDS  
Shekhar Shri Neeraj;Singh Shri Yashvir

**Will the Minister of COAL be pleased to state:**

- (a) whether the Central Bureau of Investigation (CBI) has raided the officers of Bharat Coking Coal Limited (BCCL) for irregularities in award of contracts of coal in Jharkhand;
- (b) if so, the details and the outcome thereof; and;
- (c) the steps taken by the Government to bring transparency in award of coal contracts of BCCL?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a)&(b) Yes, Sir. Central Bureau of Investigation (CBI) has raided 13 officers of Bharat Coking Coal Limited (BCCL) with regard to irregularities in award of contracts of repairing of various equipments. The CBI has registered a regular case RC No. 6 (A)/2012-D.

(c) The company has taken several steps to bring transparency in the process of tendering which include:

- i) "e" tendering to finalize the contract in almost all the cases except for the procurement of spares.
- ii) Around 90% of the tenders are covered through "Integrity Pact" monitored by Independent External Monitor (I.E.M.).
- iii) Pre-bid meeting with prospective bidders is conducted for all the purchase cases where estimated value is Rs.5 crore & more.
- iv) Payment to the vendors/ contractors are made through Real Time Gross Settlement (RTGS).
- v) Disposal of scrap materials is also done by e-auction.
- vi) 10% of coal production is being offered by e-Auction.